

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. 441/1994

Wednesday this the 13th day of April, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S.Gopalakrishnan

Plant Driver Grade III(retired),
Chief Bridge Inspector's Office,
Southern Railway, Quilon.

.. Applicant

By Advocate Mr.V.R.Ramachandran Nair

vs.

1. The Union of India represented by
General Manager, Southern Railway,
Madras.

2. The Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram.

.. Respondents

By Advocate Mr.Thomas Mathew Nellimoottil

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

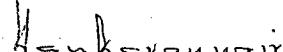
Applicant complains that part of his service has not been reckoned as eligible service for fixation of pension. We notice that he has made Annexure A3 representation on 18.2.94. Second respondent before whom the representation is pending, shall take a decision thereon by passing a reasoned order within six weeks from today.

2. With these directions, application is disposed of. No costs.

Dated the 13th April, 1994.



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN